

आयकर अपीलीय अधिकरण
मुंबई पीठ "एस एम सी" , मुंबई
श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष
IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "SMC", MUMBAI
BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER

आअसं. 7690/मुं/2019 (नि.व.2012-13)
ITA NO.7690/MUM/2019 (A.Y.2012-13)

Corob India Private Limited,
SF A 01, Art Guild House,
Phoenix Market City Complex,
Kamani Junction, LBS Marg,
Kurla West, Mumbai 400 070
PAN: **AAACC8387P**

..... अपीलार्थी /Appellant

बनाम Vs.

Dy. Commissioner of Income Tax 14(1)(1),
Aaykar Bhavan, M.K.Road,
Mumbai 400 020

..... प्रतिवादी/Respondent

अपीलार्थी द्वारा/ Appellant by : None(Letter dated 21/03/2021)
प्रतिवादी द्वारा/Respondent by : Shri Sanjay J. Sethi
सुनवाई की तिथि/ Date of hearing : 31/05/2021
घोषणा की तिथि/ Date of pronouncement : 31/05/2021

आदेश/ ORDER

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeals)-21, Mumbai (in short 'the CIT(A)') dated 12/07/2019 for the assessment year 2012-13.

2. A letter dated 21/03/2021 has been received from the Chartered Accountants of the assessee stating that the assessee has opted for 'Viwad Se Vishwas Scheme, 2020' (in short 'VSVS'). The declaration has been filed under VSVS and Form-3 has been received, hence, the assessee wants to withdraw the appeal.

3. Shri Sanjay Sethi representing the Department stated that the Department has no objection if the assessee wants to withdraw appeal to avail the benefit of 'VSVS'.

4. In view of the fact that the assessee has opted for VSVS and its declaration has been accepted and the Designated Authority has issued Form 3, the appeal by assessee is dismissed as prayed.

5. In the result, appeal by the assessee is dismissed as withdrawn.

Order pronounced in the open court on Monday, the 31st day of May, 2021.

Sd/-

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

मुंबई/Mumbai, दिनांक/Dated: 31/05/2021

Vm, Sr. PS (O/S)

प्रतिलिपि अग्रेषितCopy of the Order forwarded to :

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT,
Mumbai
6. गार्ड फाइल/Guard file.

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai